

(c) and (d) While the Government is considering fixation of minimum support price for copra, there is no such proposal in respect of onion and potato.

**Expenditure on tribal sub plan in Orissa during 1988-89**

1399. SHRISUBAS MOHANTY: Will the Minister of WELFARE be pleased to state :

(a) the total amount spent on Tribal Sub-Plan in Orissa during 1988-89;

(b) the amount likely to be spent in 1989-90;

(c) whether there is unemployment among the tribals in Orissa; and

(d) if so, the steps being taken to remove unemployment among them?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON):

(a) The anticipated expenditure under Tribal Sub Plan in Orissa in 1988-89 from State Plan, Central/Centrally Sponsored Schemes and Special Central Assistance is approximately Rs. 309 crores.

(b) Rs. 333 crores is likely to be spent under Tribal Sub Plan in Orissa during 1989-90.

(c) and (d) Unemployment among tribals in the State is being tackled through various rural employment programmes, self-employment programmes and appointment to posts under the State Government and State Undertakings as per the Reservation Act of the State.

**Grant to Corporation of Madras**

@1399-A. SHRI ALADI ARUNA ALIAS V. ARUNACHALAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Central Government have granted any amount to the

@Previously unstarred Question 1013 transferred from the 4th May, 1989.

Corporation of Madras in connection with its completion of 300 years; and

(b) if so, how much amount has been granted to the Corporation?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) No, Sir.

(b) Does not arise.

**बिहार सरकार को भारतीय रिजर्व बैंक का नोटिस**

@@1399-ख. श्री अजीत जोगी: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय रिजर्व बैंक ने बिहार राज्य सरकार को सूचित किया है कि यदि बिहार स्टेट को-ऑपरेटिव यूनियन ने दिनांक 30 अप्रैल, 1989 तक अपने लेखे ठीक नहीं किये तो वह उन्हें दिये गये 13 करोड़ रुपये की राशि पर दायित्वक ब्याज लेने लगेंगे; और

(ख) यदि हां, तो यूनियन द्वारा की गई वित्तीय अनियमितताओं का ब्यौरा क्या है और उनके लिए कौन लोग जिम्मेदार थे ?

कृषि मंत्रालय में कृषि और सहकारिता विभाग में राज्य मंत्री (श्री श्याम लाल यादव) : (क) तथा (ख) बिहार सरकार, भारतीय रिजर्व बैंक और नाबाड से जानकारी एक्त्र की जा रही है और सभा पटल पर रख दी जायेगी ।

**Support price for cotton**

£1399-C. SHRI RAJNI RANJAN SAHU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to revise the support price for cotton; and

@@पूर्वतः अतारंकित प्रश्न 1005; 4 मई, 1989 से स्थानान्तरित ।

£ Previously unstarred Question 1057, transferred from the 4th May, 1989.

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b) The Government has already raised the minimum support price of cotton for 1989-90 season as announced on 16th March, 1989, from the levels fixed for the year 1988-89.

**Committee to study the transport system in the Capital**

@1399-D. SHRI BHAGATRAM  
MANHAR:  
SHRI BIR BHADRA  
PRATAP SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have appointed a high-powered Committee to study the form of transport system that will be required in the Capital during the next 50 years; and

(b) if, so, what is the composition of this committee and by when its report will be submitted to Government?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) No, Sir.

(b) Does not arise.

@ Previously unstarred Question 1989, transferred from the 10th May, 1989.

**STATEMENTS BY MINISTER—**

**Correcting Answers to Questions**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKRISHAN MALAVIYA): Sir, I lay on the Table statements (in English and Hindi) correcting the replies given in the Rajya Sabha on the—

(i) 3rd March, 1989 to Unstarred Question 1156, regarding emigration clearance to workers without pre-paid tickets advice; [Placed in Library. See No. LT—7848/89]

(ii) 3rd March, 1989 to Unstarred Question 1303, regarding deletion of the clause of pre-paid ticket advice from the emigration laws; [Placed in Library. See No. LT—7849/89] and

(iii) 17th March, 1989, to Unstarred Question 2687, regarding problems of immigration clearance faced by the Keralites. [Placed in Library. See No. LT—7850/89]

[The Deputy Chairman in the Chair]

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): The number of Ministers correcting the answers is going up. It is the highest ever. There must be some discipline on this.

12-00 NOON

**PAPERS LAID ON THE TABLE**

Report and Accounts (1987-88) of the Bharat Gold Mines Limited, Oorgaum, Karnataka and related papers